

Bengali Camp Kidwai Nagar, Arjun Dass Camp, Mandir Wali Gali Karampura, Bharti Camp Khan Market and Shiv Camp Safdarjung Airport were relocated and alternative accommodation provided to 266 eligible beneficiaries at Bawana.

(d) Government of Maharashtra has reported that steps are taken regularly to demolish such unauthorized Slum Structures. It has further been reported that, during the period from January, 2012 to June, 2013 period 10,487 unauthorized Slum Structures were demolished and 618 Criminal cases were filed against encroachers in Mumbai, as per the provisions of Maharashtra Slum Areas (Improvement, Clearance and Redevelopment) Act, 1971. While GNCTD has reported that it is for the land owning agencies to protect their land pockets after removal of jhuggies and local civic bodies to remove unauthorized encroachment on road-side. Housing and urban development is the primary responsibility of States/Urban Local Bodies and as such it is their responsibility to prevent recurrence of jhuggies/slums/road-side shops etc. However, Government of India is extending assistance to States/Urban Local Bodies under JNNURM and RAY.

#### **Projects approved and implemented under IHSDP**

2067. SHRI DEVENDER GOUD T.: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of towns and cities that have been covered, so far, under the Integrated Housing and Slum Development Programme (IHSDP) in the country, State-wise, town-wise and city-wise;

(b) the special emphasis on the above programme given for removing slums and relocating slum-dwellers in the identified towns and cities;

(c) the details of projects approved and implemented under IHSDP in the country during the last three years, year-wise, city-wise and town-wise; and

(d) the special emphasis given to this under the Twelfth Plan, the progress of above scheme in Andhra Pradesh?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) to (c) State-wise details of projects approved including those approved during the last three years for different towns and cities covered under the Integrated Housing and Slums Development Programme (IHSDP) are at given in the Annexure. [See Appendix 229 Annexure No. 6] Redevelopment of slums as 'in-situ' projects has been given priority over the relocation or removal of slums. However, the relocation projects have also been approved in case of availability of land and willingness of beneficiaries.

(d) The special emphasis is given for completion of ongoing projects sanctioned upto March, 2012 under IHSDP and for this Mission period has been extended till March, 2014 in the Twelfth Plan. The status of progress of IHSDP scheme in Andhra Pradesh is at given in the Statement (*See* below). The Government has planned for continuing Rajiv Awas Yojana (RAY) in Twelfth Plan to provide assistance to State Governments/Union Territories for slum redevelopment and improving infrastructure therein.

***Statement***

***Status of progress of IHSDP scheme in Andhra Pradesh***

(Rs. in crores)

No. of towns/ cities covered	No. of projects approved	Total project cost approved	Central share approved	Additional Central Assistance released	No. of Dwelling Units approved	No. of Dwelling Units completed	No. of Dwelling Units at stages of construction	No. of Dwelling Units occupied
56	74	1003.53	675.45	648.12	39914	25549	12781	12358

**Status of UWSHP**

2068. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government has included a component Urban Women Self-Help Programme (UWSHP) in Swarna Jayanti Shahari Rozgar Yojana to ameliorate the living conditions of poor women in urban areas and its slums, if so, the details thereof; and

(b) the status of implementation of UWSHP component in the State of Karnataka?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) Yes, Sir. The Urban Women Self-help Programme (UWSP) is one of the five components of revamped Swarna Jayanti Shahari Rozgar Yojana (SJSRY) scheme w.e.f. 2009-10. Under the component of Urban Women Self-help Programme (UWSP), assistance is provided to groups of urban poor women for setting up gainful self-employment ventures and revolving funds support is provided for Self-Help Group (SHG)/Thrift and Credit Society (T&CS) formed by the urban poor women.

(b) Since inception of the scheme till date, a total of 52,159 women beneficiaries have been assisted for setting up Group micro enterprises and 1,40,826 women